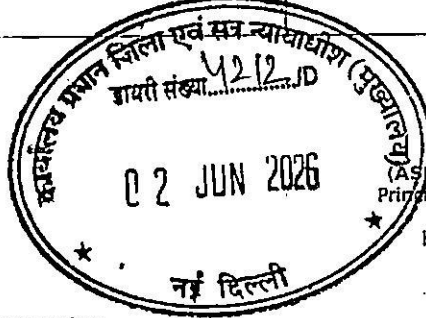


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

Persuant to letter no. 2746-2758/DHC/Gaz/G-4/DHJS/SumVac/2026 dt. 06.05.2026 of Hon'ble High Court of Delhi, New Delhi, I hereby detain the following Judicial Officer of Delhi Higher Judicial Services, East District, Karkardooma Courts, Delhi to perform her duty as per following table:

Sl. No.	Name of Presiding Officer and Designation	Detention Period	Branch/Section where duty is to be performed
1	Sh. Anurag Sain, Ld Judge-Incharge, Delhi Mediation Centre, East Distt, KKD, Delhi	22.06.2026 to 26.06.2026	Mediation Centre, East District, KKD, Delhi



A. Sarpal
(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi

Date

07 JUN 2026

No. 372-82/Judl./East/KKD/2026/Delhi

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges, all Court complexes, Delhi/New Delhi.
4. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi
5. The Officer-In-Charge, Pool Car Section, Karkardooma Courts Complex, Delhi
6. The Judicial Officer concerned,
7. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi
8. Office of Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
9. The Administrative Officer(Judl.)/Incharge, Computer Branch, Administration Branch, General Branch, Accounts Branch, Ball Section, e-Sewa Kendra, Vigilance Branch and Care Taking Branch, East District, Karkardooma Courts, Delhi.
10. The Website Committee, Tis Hazari Courts, Delhi
11. R & I for circulation and uploading on LAYERS
12. PS to the undersigned.

A. Sarpal
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi